NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: PADIPPURAKADU VEERAN KUTTY +1

NAME OF THE RESPONDENT(S)

: ALPHA HELICAL PUMPS PVT LTD & 3

UNDER SECTION

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1) M. Unch Counsel for R3
2) For T. K. Bhasker Counsel for Petitions
Priyadamini. N
Keerthi Krishne

ORDER

Counsel for petitioner present. Representing counsel for R3 present and sought time for submitting arguments. Time extended at request for hearing submissions of both the parties. Put up on 03.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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